## प्रेस प्रकाशनी PRESS RELEASE



## भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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May 24, 2023

## Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 – The Malkapur Urban Cooperative Bank Ltd, Buldhana, Maharashtra – Extension of Period

The Reserve Bank of India issued Directions to The Malkapur Urban Co-operative Bank Ltd., Buldhana, Maharashtra under Section 35A read with Section 56 of the Banking Regulation Act, 1949 vide Directive DOS.CO.NSUCBs-West/D-3/S2050/12.07.005/2021-22 dated November 24, 2021 as modified from time to time, which were last extended up to May 24, 2023, vide Directive DOR.MON.D-78/12.22.638/2022-23 dated February 23, 2023.

- 2. The Reserve Bank of India is satisfied that in the public interest, it is necessary to period of operation the DOS.CO.NSUCBs-West/Dof 3/S2050/12.07.005/2021-22 dated November 24, 2021, issued to The Malkapur Urban Co-operative Bank Ltd., Buldhana, Maharashtra, as modified from time to time, which were last extended vide Directive DOR.MON.D-78/12.22.638/2022-23 dated February 23, 2023. Accordingly, the Reserve Bank of India, in exercise of the powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, hereby directs that the Directive DOS.CO.NSUCBs-West/D-1949. 3/S2050/12.07.005/2021-22 dated November 24, 2021, issued to The Malkapur Urban Co-operative Bank Ltd., Buldhana, Maharashtra, as modified from time to time, the validity of which was last extended up to May 24, 2023, vide Directive DOR.MON.D-78/12.22.638/2022-23 dated February 23, 2023, shall continue to apply to the bank for a further period of three months from May 25, 2023 to August 24, 2023, subject to review.
- 3. All other terms and conditions of the Directives under reference shall remain unchanged.

Press Release: 2023-2024/279 (Yogesh Dayal)
Chief General Manager